# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1235 TO BE ANSWERED ON 30.07.2024

#### SCHOLARSHIP OF BPL FAMILIES

#### †1235 SMT. DELKAR KALABEN MOHANBHAI: DR. BACHHAV SHOBHA DINESH:

#### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of scholarships provided to the persons belonging to below poverty line families across in various States during the last three years and the current year of the country including Dadra and Nagar Haveli and Daman and Diu;
- (b) the total number of beneficiaries under the said scheme during the last three years, scheme and State-wise;
- (c) whether the Government has taken steps for proper implementation of such schemes;
- (d) if so, the delay thereof/State UT and district-wise including Dadra and Nagar Haveli and Daman and Diu; and
- (e) if not, the reasons therefor, State-wise, the details thereof?

# ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

(a): The mandate of the Department of Social Justice and Empowerment (DoSJE) is to take care of the welfare of the poorest households of the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Sanitation Workers, Transgender Persons, Beggars, De-notified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs), Economically Weaker Section (EWS).

There is no such Scheme particularly for BPL Category being implemented in the department. However, DoSJE is implementing various schemes namely Post-Matric Scholarships to the Students belonging to Scheduled Castes, Pre-Matric Scholarship Scheme for Scheduled Castes & Others, Scholarships for Higher Education for Young Achievers (SHREYAS-SC), PM Young Achievers Scholarship Award Scheme for Vibrant India (PM-YASASVI) for Economically Backward Classes (EBC) & De-notified Tribes (DNT) Students, and Scholarships for Higher Education for Young Achievers (SHREYAS-BC), under which scholarship is provide to the persons.

- (b) to (e): The State-wise details of total number of beneficiaries covered during the last 3 years under the aforementioned schemes is attached as Annexure. Further, the following steps have taken to ensure proper implementation of the aforementioned schemes in the States/UTs:
- (i) Regular Handholding meetings/workshops for NSP on boarded States/UT including Dadra and Nagar Haveli and Daman and Diu;
- (ii) Publication of advertisements in Hindi and English in the major newspapers at the National level as well as in the Regional Languages in the States/UTs including UT of D&NH and D&D to maximize the coverage;
- (iii) Online end to end processing, verification of eligibility credentials through online transaction to ensure greater transparency, control duplicity and wrongful claims by institutions; and
- (iv) Central share being released directly into the Aadhaar-seeded bank account of the students through Direct Benefit Transfer (DBT).
- (v) For the successful implementation of the Schemes, Government undertakes steps like mandatory annual inspections by the department, mandatory submission of utilization Certificate and periodic review by holding meetings at national level, state level and field visits. A Project Monitoring Unit (PMU) has also been set up in the Department regularly monitoring the functioning of all the institutions receiving funds from the Department. The Department also undertakes periodic review of the implementation of the schemes through third party evaluation studies, the studies have found that these schemes are achieving desired objectives and have recommended their continuation. Further, to ensure timely release, the system of State Nodal Agency (SNA) & Central Nodal Agency (CNA) have been adopted which ensures release of scholarship/fellowship to scholars.

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Statement referred to part (b) to (e) of reply of Lok Sabha Unstarred Question No. 1235 for answer on 30.07.2024

## i. Post-Matric Scholarships Scheme for SC Students:

Sl No. State/UT		during FY2021-22		No.of beneficiaries during FY2023- 24
1	Andhra Pradesh	243823 238915		195269
2	Assam	0	11140	8426
3	Bihar	0	136340	68975
4	Chandigarh	899	876	287
5	Chhattisgarh	87464	96267	79237
6	Dadra and Nagar Haveli and Daman & Diu	0	98	
7	Delhi	0	7531	3,160
8	Goa	0	1	34
9	Gujarat	97697	113531	1,79,116
10	Haryana	0	87913	70,464
11	Himachal Pradesh	0	21502	23,959
12	Jammu & Kashmir	100	10097	7,370
13	Jharkhand	7805	33922	44,610
14	Karnataka	131448	458548	4,03,965
14	Kerala	90866	42521	1,55,319
16	Madhya Pradesh	48270	445319	3,46,289
17	Maharashtra	68576	148573	7,49,317
18	Manipur	0	8988	2,125
19	Odisha	75530	299369	1,43,861
20	Puducherry	0	3904	2,564
21	Punjab	152157	40708	1,99,508
22	Rajasthan	217176	303252	1,51,922
23	Sikkim	0	448	216
24	Tamil Nadu	441672	543772	6,43,761
25	Telangana	0	0	
26	Tripura	0	22278	16,858
27	Uttar Pradesh	868554	1269634	9,49,934
28	Uttarakhand	0	27735	23,804
29	West Bengal	493099	273953	2,68,228
	Total	3025136	4647135	4738578

## ii. Pre-Matric Scholarships Scheme for SCs & Others:

Sl No.	State/UT	1	No.of beneficiaries during FY2022-23	No.of beneficiaries during FY2023-24
1	Andhra Pradesh	245595	0	2,21,219
2	Assam	418	0	14
3	Bihar	473106	132127	1,46,660
4	Chandigarh	1634	1304	1,097
5	Chhattisgarh	0	0	41,271
6	Dadra & Nagar Haveli and Daman & Diu	51	14	8
7	Delhi	3771	501	761
8	Goa	29	6	0
9	Gujarat	270489	77116	2,73,157
10	Haryana	0	0	0
11	Himachal Pradesh	16759	0	24,536
12	Jammu & Kashmir	13359	0	2,584
13	Jharkhand	57745	0	0
14	Karnataka	271576	200119	2,35,562
14	Kerala	61622	42003	11,999
16	Madhya Pradesh	355000	0	0
17	Maharashtra	0	0	0
18	Manipur	571	0	676
19	Odisha	92329	29047	31,486
20	Puducherry	1349	0	704
21	Punjab	196843	92604	1,03,357
22	Rajasthan	240500	0	1,35,092
23	Sikkim	54	0	8
24	Tamil Nadu	341246	104324	3,35,642
25	Telangana	26175	0	0
26	Tripura	10211	4075	2,105
27	Uttar Pradesh	320390	373692	3,82,766
28	Uttarakhand	14368	0	9,940
29	West Bengal	223209	77336	1,68,896
	Total	3238399	1134268	21,29,540

#### iii. Scholarships for Higher Education for Young Achievers (SHREYAS-SC)

#### a. Top Class Education for SCs (TCS):

Financial Year	Budget (In Crore)	Expenditure (Rs. in crore)	No. of beneficiaries
2021-22	70	84.72	4544
2022-23	108	85.67	4171
2023-24	111	83.84	3969

#### b. National Overseas Scholarship for SCs (NOS):

Year	Slots	Candidate Selected	Budget Estimate (In crore)	Revised Estimate (In crore)	Expenditure incurred (In crore)
2021-22	125	125	30	35	49.07
2022-23	125	125	36	50	86.59
2023-24	125	125	50	85	88.56

#### c. National Fellowship for SC Students:

	Budget Allocation	Fund Released by Ministry	Fellowships awarded
Year	(Rs. in crore)	(Rs. in crore)	Total
2021-22	300	122.39	1932*(merged cycle)
	173	114.25	1612 UGC NET (merged cycle)
2022-23			260 CSIR JUNE 2022
			945 (UGC NET December 2022
			examination) 872 UGC Net June
			2023 Examination, 404 CSIR
:			December 2022 and June 2023 =
2023-24	163	207.74	Total 2221

#### d. Free Coaching Scheme for SC and OBC students:

Financial Year	Budget (in Crore)	Expenditure (Rs. in crore)	No. of the beneficiaries
2021-22	50	14.98	1761
2022-23	47	18.4	558
2023-24	47	7.76	223

#### iv. PM Young Achievers Scholarship Award Scheme for Vibrant India (PM-YASASVI)

## a. Pre-Matric Scholarship for OBC, EBC & DNT Students during last 3 years

S. No.	States/ UTs	20	021-22	2022-23		2023-24	
S. 110.	States/ UTS	Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries
1	Andhra Pradesh	199.50	2.30365	1237.00	10.63691	2500.00	
2	Bihar	4000.00	0.00	1094.50	0.00	0.00	
3	Chhattisgarh	104.50	0.00	0.00	0.00	0.00	
4	Goa	10.00	0.01	73.75	0.00206	4.80	
5	Gujarat	800.00	5.20	9164.82	4.65956	2394.00	
6	Haryana	0.00	0.00	0.00	0.00	0.00	
7	Himachal Pradesh	30.00	0.1311	480.24	0.07287	403.20	
8	Jammu & Kashmir	80.00	0.00	0.00	0.00	0.00	1
9	Jharkhand	2000.00	2.27	480.00	2.39455	735.00	
10	Karnataka	2500.00	8.48	0.00	0.00	3714.6	
11	Kerala	1800.00	12.50	336.51	0.14000	1917.60	
12	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	
13	Maharashtra	1508.08	5.31	2963.89	0.00	0.00	
14	Odisha	788.99	0.59	754.605	0.35917	479.83	Details of
15	Punjab	114.50	1.75	938.42	2.35510	969.25	beneficiaries are
16	Rajasthan	2972.55	0.25	3352.39	0.00	0.00	provided with
17	Tamil Nadu	2694.72	4.69	4419.815	3.05000	4046.52	subsequent year's
18	Telangana	0.00	0.01	0.00	0.00478	0.00	proposal.
19	Uttar Pradesh	848.00	11.21	5741.995	0.76750	2040.00	
20	Uttarakhand	50.00	0.09	147.00	0.00	0.00	
21	West Bengal	544.00	3.13	2708.874	0.10128	0.00	
22	Assam	81.65	0.00	1758.50	0.11114	0.00	
23	Manipur	124.756	0.00	152.00	1.11000	126.61	
24	Sikkim	7.720	0.00484	2.56	0.00039	1.41	
25	Tripura	214.94	0.33	271.825	0.23306	0.00	
26	A & N Island	10.50	0.00699	10.975		0.00	
27	Chandigarh	14.50	0.00	30.50	0.00144	0.00	
28	Dadra and Nagar Haveli and Daman & Diu	55.00	0.00	14.00	0.00	0.00	
29	Delhi	223.75	0.32	0.00	0.02711	0.00	
30	Puducherry	51.25	0.034	3.73	0.00	50	
	Total:	21828.90	58.62	36137.90	26.027	19382.82	

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## b. Post-Matric Scholarship for OBC, EBC & DNT Students during last 3 years

G N	CA A MITTER	202	1-22	202	22-23	20	)23-24
S. No.	State/UTs	Amount released	Beneficiaries	Amount released	Beneficiaries	Amount released	Beneficiaries
1	Andhra Pradesh	563.75	10.30	6324.25	6.47	13378.00	
2	Bihar	10363.00	0.00	0.00	0.00	0.00	
3	Chhattisgarh	292.75	3.2685	0.00	0.00	0.00	1
4	Goa	17.00	0.00146	172.06	0.00718	27.31	
5	Gujarat	6018.00	2.04	11048.25	1.10	12748.16	]
6	Haryana	0.00	0.31	1842.65	0.17	1042.82	
7	Himachal Pradesh	179.08	0.11	1057.15	0.13	1100.71	]
8	Jammu & Kashmir	530.25	0.22	0.00	0.00	0.00	]
9	Jharkhand	5215.42	2.02	0.00	0.00	7731.00	1
10	Karnataka	5000.00	0.00	4506.64	0.00	15392.12	1
11	Kerala	6000.00	0.00	3600.00	0.00	0.00	
12	Madhya Pradesh	11088.00	0.62	12519.48	0.00	0.00	
13	Maharashtra	23699.50	0.00	6921.12	0.00	0.00	1
14	Odisha	6144.73	1.80	3340.80	1.94	2506.08	]
15	Punjab	0.00	0.00	0.00	0.00	0.00	Details of beneficiaries
16	Rajasthan	10226.00	0.77	2757.95	0.76	0.00	are provided with
17	Tamil Nadu	16079.00	4.53	8297.13	4.53	13500.00	subsequent year's
18	Telangana	3547.00	6.59	0.00	6.86	2318.13	proposal.
19	Uttar Pradesh	19908.00	1.74	21000.00	1.32	21000	
20	Uttarakhand	514.83	0.00	1499.28		2281.48	
21	West Bengal	1050.25	3.31684	9782.85	1.38	0.00	
22	Andaman & Nicobar	33.95	0.00	0.00	0.00	0.00	
23	Dadra and Nagar Haveli and Daman & Diu	59.79	0.00	94.55	0.00	65.7	
24	Chandigarh	30.50	0.0031	81.43	0.0028	0.00	
25	Delhi	164.99	0.06	270.00	0.04	98.77	
26	Puducherry	11.98	0.03065	106.50	0.00	170.32	
27	Assam	1187.25	0.00	0.00	0.64	0.00	
28	Manipur	102.75	0.00	1044.73	0.00	1572.00	
29	Sikkim	445.90	0.05	930.23	0.025	0.00	
30	Tripura	3540.00	0.26	3364.23	0.18	3872.56	
	Total:	132013.67	38.04	100561.28	25.55	98806.16	

## c. Top Class Education in School for OBC, EBC and DNT students

Financial Year	Fund Released (in Cr.)	Beneficiaries (Actual)
2022-23	1.84	1275
2023-24	6.61	3177

## d. Top Class Education in School for OBC, EBC and DNT students

Financial Year	Fund Released (in Cr.)	Beneficiaries (Actual)
2023-24	11.17	4762

## e. National Fellowship for OBC Students

Year	Funds released	No. of beneficiaries
2021-22	55.55	1338
2022-23	51.32	1570
2023-24	89.70	2013

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